

In the High Court of Judicature, Bombay.

Fri day, the 16<sup>th</sup> day of September 1864.

SPECIAL APPEAL No. 538 of 1864

Lukshman bin Damaji of the  
Konkan District

Appellant,

(Original Defendant)

versus

Bhaskurbhut by his agent  
Karayun Bhaskur of the  
Konkan District

Respondent,

(Original Plaintiff)

Rs. 63—7—5.

The claim in the Original Suit was to *To obtain possession of*  
*nine (9) fields.*

In Appeal No. *640* of 1863 the *Assist. Judge*  
of the District of *The Konkan* at *Tanna* confirmed  
the Decree of the *Mag. of Koko* who *had awarded the claim.*

A Special Appeal was preferred in the High Court on the grounds that (1) the  
decision of the Assistant Judge is con-  
trary to law in that

(a)

(a) There has been an misconstruction  
of the Exhibit No. 33 in as much  
as its terms are held to require that  
the tender of money should be  
made by three persons together.

The Court confirms the Decree  
of the Assistant Judge with  
Costs on Special Appellant

Joseph Arnold  
Attorock Fosher

MEMORANDUM OF COSTS incurred in Special Appeal No. 538

of 1864 against the decision of the *1st Judge* of the District of *Konkan* - and disposed of on the *16 Sept. 1864* by *Confirming the same with Costs.*

BY THE APPELLANT—

In the District.			
In the <i>Moonsiff's Court</i> .....	22. 15		
In the <i>1st Judge's Court</i> .....	7. 14 5		
In this Court.			29. 15 10
Stamp for Memorandum of Special Appeal .....	4 ..		
Stamps for copies of Decree and Judgment .....	3. 8 ..		
Stamp for Vukeelutnama .....	2 ..		
Batta for Process and Postage .....	1 2 ..		
Sectioner's Fee .....	1 11 3		
Vukeel's Fee .....	1 14 3		
			14. 3 6
		Rupees....	44. 3 4

BY THE RESPONDENT.

In the District.			
In the <i>Moonsiff's Court</i> .....	15 10 5		
In the <i>1st Judge's Court</i> .....	2 14 5		
In this Court.			18 8 10
Stamp for Vukeelutnama .....	2 ..		
Vukeel's Fee .....	1 14 5		
			3 14 5
		Rupees....	22. 7 3



*G. H. Sumner*

For acting Registrar

*G. H. Sumner*

For Sealer

The 16<sup>th</sup> Day of September 1864